

बालान सं०	तारीख	न्यायालय का नाम	किया गया जुर्माना
			₹०
225368	29-1-1977	श्री आर० सी० चौपड़ा	60 7-4-1977
240821	2-4-1978	"	50 11-4-1978
240822	7-4-1978	"	50 11-4-1978
240827	25-5-1978	"	} उपलब्ध नहीं हैं ।
240837	16-8-1978	"	
275001	6-7-1979	श्री एम० एल० मेहता	40 17-7-1979
275014	16-7-1979	"	50 17-7-1979
285904	29-1-1980	"	50 3-3-1980
285908	29-1-1980	"	50 3-3-1980
291505	15-2-1980	"	40 9-6-1980
291530	26-4-1980	"	40 9-6-1980
4103	21-6-1980	"	अभी तक निर्णय नहीं हुआ ।

दिल्ली नगर निगम अधिनियम के प्रधान कार्रवाई की गई है और समय समय पर मुकदमें चलाये गये हैं ।

Factory for Armoured Personnel Carrier in Tamilnadu

3487. SHRI THAZHAI M. KARUNANITHI: Will the Minister of DEFENCE be pleased to state:

(a) is it a fact that a Factory "for Armoured Personnel Carrier" is proposed to be started in Tamil Nadu State and if so, when the same will be started and the details thereof; and

(b) how many such factories are functioning in India and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b). It

would not be in public interest to divulge these informations.

Non-Commissioning of Cement Projects

3488. SHRI MEHMOOD HASSAN KHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the projects of the Cement Corporation of India are not being commissioned in time; and

(b) if so, the reasons therefor and the present stage of production and commissioning of each project?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a)

Three projects of the Cement Corporation of India are being commissioned as per the revised schedule.

(b) The commissioning schedules of the 3 projects namely Neemuch (M.P.) Akaltara (MP) Yerraguntla (A.P.) had to be revised due to substantial delays in the supply of equipment by major suppliers and also because of the rectification work necessary at site in respect of some of equipment supplied. Clinker production started at Neemuch in January, 1980 and at Akaltara in May, 1980. Cement Production at these projects is expected to commence in July, 1980 and October, 1980 respectively. Clinker production is expected to commence at Yerraguntla in August/September, 1980 and cement production in December, 1980.

Investment in Machine Tools Factory

3489. SHRI RAMJIBHAI B. MAVANI: Will the Minister of INDUSTRY be pleased to state:

(a) how much capital and non-capital recurring and non-recurring amount has been invested and expanded since inception of machine tools factory—a public sector under taking at Bhavnagar (Gujarat);

(b) the year-wise production of various items produced since its establishment;

(c) the number of labourers, employees and officers appointed in the factory; and

(d) the amount paid as pay, bonus, other emoluments and overtime during the above period (year-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) M/S. Gujarat State Machine Tools Corporation Ltd., a Government of Gujarat undertaking, were granted an Industrial Licence on 29th August, 1975 for the establishment of a new industrial undertaking at Bhavnagar, Gujarat for the manufacture of certain types of machine tools. The total capital spent on the project is Rs. 553 lakhs

and the working capital limit which is at Rs. 100 lakhs has been fully utilised.

(b) The company started production from the middle of 1979-80 and produced 96 Centre lathes. During the first quarter of 80-81, they have produced another 55 such machines.

(c) As on 30th June, 1980, the total number of employees were 483 out of which 315 were workers, 117 trainees and 51 supervisors and officers.

(d) The total emoluments paid in 1975-76 was Rs. 2.38 lakhs, 1976-77 Rs. 3.12 lakhs, 1977-78 Rs. 4.35 lakhs, 1978-79 Rs. 10.12 lakhs, 1979-80 Rs. 20.85 lakhs and first quarter of 1980-81 Rs. 7 lakhs. No bonus has been paid as yet.

वैद्यलिंगम आयोग की रिपोर्ट

3490. श्री भगवान देव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :-

(क) सी० ए० वैद्यलिंगम जांच आयोग द्वारा प्रस्तुत की गई रिपोर्ट पर सरकार का क्या अनुवर्ती कार्यवाही करने का विचार है ;

(ख) क्या सरकार ने उन व्यक्तियों के विरुद्ध कोई और कार्यवाही की है जिनके विरुद्ध रिपोर्ट में और कार्यवाही करने के लिए सिफारिश की गई है ; और

(ग) यदि नहीं, तो तत्सम्बन्धी कारण क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) से (ग). सरकार अभी तक न्याय-मूर्ति सी० ए० वैद्यलिंगम के प्रतिवेदन पर की जाने वाली अनुवर्ती कार्यवाही के सम्बन्ध में किसी निर्णय पर नहीं पहुंची है।

Working of Bharat Electronics at Gaziabad and at Bangalore

3491. SHRI A. K. ROY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Bharat Electronics Limited, Gaziabad is running at a loss whereas the same unit at Bangalore is earning profit for the